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Title: The Minister of State of the Ministry of Petroleum and Natural Gas laid a statement regarding status of implementation of the recommendations contained in the 12th and 23rd Reports of the Standing Committee on Petroleum and Natural Gas on 'Safety of Oil Installations' and 'Functioning of Oil Industry Development Board', pertaining to the Ministry of Petroleum and Natural Gas.

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Madam, I beg to lay the following statements regarding:-

- (1) the status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Petroleum and Natural Gas on 'Safety of Oil Installations', pertaining to the Ministry of Petroleum and Natural Gas.

[Placed in Library. See No. LT 721/16/14]

- (2) the status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Petroleum and Natural Gas on 'Functioning of Oil Industry Development Board' pertaining to the Ministry of Petroleum and Natural Gas.

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